

(b) to (d) The proceeds of Education Cess, credited into Prarambhik Shiksha Kosh (PSK) are utilised exclusively for Sarva Shiksha Abhiyan (SSA) and Mid-Day Meal (MDM) scheme. Expenditure on SSA and MDM is incurred from PSK after funds provided by way of Gross Budgetary Support (GBS) are fully utilised. No allocation is made separately to States against the Education Cess. Assistance under PSK is released to States as per the schematic pattern and budgetary allocations for SSA and MDM.

Information regarding Central assistance released to State of Madhya Pradesh under SSA and MDM scheme is as follows:—

(Rs. in crore)

Year	SSA	MDM
2005-06	771.73	261.97
2006-07	1108.79	497.18

Setting up of IISER in Andhra Pradesh

1532. SHRI M.V. MYSURA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to set up an Indian Institute of Science Education and Research (IISER) at Tirupati in Andhra Pradesh;

(b) whether Government have received any proposal from the State Government;

(c) if so, the details thereof;

(d) the reasons for delay in setting up of the above institute; and

(e) by when the above institute is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (e) A proposal for setting up of an Indian Institute of Science Education and Research (IISER) at Tirupati in Andhra Pradesh was received from the Chief Minister, Government of Andhra Pradesh. On the recommendations of the Scientific Advisory Council to the Prime Minister (SAC-PM), the Government of India have set up three Indian Institutes of Science Education and Research (IISERs), one each at Pune, Kolkata and Mohali. At present, the Government is not considering setting up one such Indian Institute of Science Education Research (IISER) at Tirupati in Andhra Pradesh.

Educational schemes for Punjab

1533. SHRI VARINDER SINGH BAJWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of cases for grant submitted by Punjab Government for various educational schemes relating to higher education, pending with the University Grants Commission as on 31st March, 2007, under various heads; and

(b) since when each such case has been pending and the time likely to be taken to decide them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) University Grants Commission (UGC) does not provide grants to State/Union Territory Governments. UGC provides grants in aid directly to the universities and colleges.

Sanctioning of D. Ed. colleges

1534. SHRIMATI SUPRIYA SULE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Maharashtra Government has informed the NCTE not to sanction any more D. Ed. college in State;

(b) whether Government have also given directives to NCTE not to sanction new D.Ed. colleges in that State;

(c) if so, whether it is fact that NCTE is sanctioning new D. Ed. colleges in large numbers;

(d) whether Union Government have conducted an enquiry into NCTE's D. Ed. college sanctioning procedures; and

(e) whether Maharashtra Government had requested to cancel the sanction of eight D. Ed. colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir. The State Government of Maharashtra has conveyed its negative recommendations to the Western Regional Committee (WRC) of National Council for Teacher Education (NCTE) for giving recognition to additional B. Ed. and D. Ed. colleges in Maharashtra.

(b) Department of School Education and Literacy, Ministry of Human Resource Development has given directives to NCTE under Section 29 of the NCTE Act that recognition may not be granted to any teacher training institution/courses/ additional intake falling within the jurisdiction of the Western Regional Committee (WRC) of NCTE, till a comprehensive review is undertaken or till further orders, whichever is earlier. The State of Maharashtra falls under the jurisdiction of the Western Regional Committee (WRC).

(c) Recognition is given to an institution for running teacher education courses if it fulfills the norms for recognition as laid down in the NCTE Act, 1993 and the Rules and Regulations notified by NCTE from time to time. These norms, *inter-alia*, cover conditions relating to financial resources, accommodation, library, laboratory, other physical infrastructure and qualified staff including teaching and non-teaching personnel, etc.

(d) No enquiry has so far been conducted.

(e) It has been informed by the Western Regional Committee (WRC) of NCTE that no such request has been received from the Maharashtra Government.